

SETTING UP A JUTE MILL IN ORISSA

*580. SHRI SURENDRANATH
DWIVEDY :

SHRI R. R. SINGH DEO :

SHRI D. AMAT :

SHRI G. C. NAIK :

SHRI M. C. MAJHI :

SHRI D. N. DEB :

SHRI A. DIPA :

SHRI D. D. JENA :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any proposal for setting up a Jute Mill in Orissa;

(b) whether it is also a fact that the quality and quantity of jute produced in Orissa is sufficient for more than one jute mill; and

(c) if so, the reasons for rejecting the claim put forward by the Government of Orissa in this regard ?

THE MINISTER OF COMMERCE
(SHRI DINESH SINGH) : (a) to (c).

The Orissa Government had put forward a proposal in December, 1965, for the establishment in the State of a co-operative jute mill, with a capacity of 600 looms. Orissa State produces about 3 to 4 lakh bales of jute and mesta. After a detailed consideration of the present capacity in the jute industry and the agreed targets for the Fourth Plan, Government came to the conclusion that the establishment of new composite mills which would involve substantial investment at current prices was not desirable at this stage. In the circumstances, it was not considered prudent to establish new mills particularly out of public funds. The Orissa Government was informed of this decision and advised to drop the proposal for the establishment of a Co-operative jute mill in the State. The State Government has not renewed the proposal.

HEAVY ELECTRICAL PLANT AT HARDWAR

*581. SHRI HIMATSINGKA :
SHRI ANBUCHZHIAN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether a 12-man delegation led by the Soviet Deputy Minister for Electrical

Industry visited the Heavy Electrical Plant at Hardwar for studying measures to expedite completion of the plant;

(b) if so, the steps which have been suggested by the team for expeditious completion of the project; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :

(a) to (c). Yes, Sir; a team of 13 Soviet experts led by the Soviet Deputy Minister for Electrical Industry visited the Heavy Electrical Equipment Plant at Hardwar, to examine its production problems and to discuss rationalisation of production in the various Heavy Electrical plants. The report of the team is awaited.

MANUFACTURE OF MOTOR PARTS

*582. SHRI R. BARUA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether in view of the growing use of motor vehicles in different States, any proposal is under examination to put up plants for manufacturing motor parts in different States in the Public and Private sectors; and

(b) if so, whether Government propose to accord facilities if any State proposes to set up any such manufacturing unit ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :

(a) There is no proposal under consideration to set up additional plants in this field.

(b) Does not arise.

M/s. BHARAT BARREL COMPANY

*583. SHRI S. M. BANERJEE : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether black-listing in case of M/s. Bharat Barrel Company Ltd. has since been withdrawn;

(b) whether this is due to the decision of the High Court; and

(c) if so, whether this firm has been asked to avoid recurrence of such irregularities ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) and (b). An order issued on January 25, 1964 blacklisting M/s. Bharat Barrel & Drum Manufacturing Co. (P) Ltd. has been kept in abeyance with effect from 23-6-66 in compliance with the orders of the then Punjab High Court.

(c) No, Sir.

फ्रांस द्वारा मूंगफली तथा मूंगफली के तेल का आयात

*584. श्री रघुबीर सिंह शास्त्री : क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फ्रांस ने भारत से मूंगफली तथा मूंगफली के आयात पर से सारे प्रतिबन्ध हटा दिये हैं;

(ख) क्या यह भी सच है कि एक फ्रांसीसी प्रतिनिधि मण्डल ने जो हाल ही में भारत आया था, भारत से मूंगफली तथा मूंगफली के तेल के आयात के बारे में बातचीत की है; और

(ग) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

वाणिज्य मंत्रालय से उप-मन्त्री (श्री मोहम्मद शफी कुरेशी) : (क) फ्रांसीसी सरकार ने मूंगफली की गिरी तथा तेल के आयात पर से प्रतिबन्ध 12 जनवरी, 1968 से हटा दिये हैं ।

(ख) भारत से मूंगफली तथा मूंगफली के तेल के आयात के बारे में बातचीत करने के लिये, हाल में कोई सरकारी फ्रांसीसी प्रतिनिधि मण्डल भारत नहीं आया ।

(ग) इस वर्ष मूंगफली की अच्छी फसल को देखते हुए सरकार ने निर्यात के लिये काफी मात्रा में एच० पी० एस० किस्म की मूंगफली की गिरी की निकासी की है ।

PRODUCTION OF COMMERCIAL VEHICLES

*585. DR. RANEN SEN : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether there was a fall in the production of commercial vehicles in 1967;

(b) if so, the extent of fall in production;

(c) the reasons therefor; and

(d) the steps taken to increase the production of commercial vehicles ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The production of commercial vehicles during 1967 was 31,462 Nos. as compared to 35,159 Nos. during 1966.

(c) The fall in production of commercial vehicles is a result of the fall in demand.

(d) The curbs on bank advances for the purchase of commercial vehicles have been relaxed. This step, together with the various other fiscal measures adopted by Government to revive the economy, are expected to stimulate demand leading to increase in production of commercial vehicles.

ALLOCATION FOR IMPORT OF WOOL

*586. SHRI MADHU LIMAYE : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Ministry of Finance made available to his Ministry an allocation of Rs. 12 crores for imports of wool during the period from October, 1967 to September, 1968;

(b) whether it is also a fact that only Rs. 6 crores out of the above allocation has so far been released to the industry for the period from October, 1967 to March, 1968;

(c) whether it is further a fact that the practice of his Ministry for the last 10 years has been to make allocations to the Woollen Industry on an annual basis;

(d) if so, the reasons for the change during the current year; and